

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.09.2020 (TUESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 549 of 2020 Part Heard	Narendra Kumar Agarwal & Anr. Vs. Monotrone Leasing Pvt. Ltd. & Anr.	Suhita Mukhopadhyay	Charu Tyagi

After the above

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 592 of 2020	Rajendra Bhai Panchal Vs. Jay Manak Steels Pvt. Ltd. & Anr.	Pallavi Pratap	R. S. Lakshman-R1 Mukund P. Unny-R2
3.	Comp. App. (AT) No. 121 of 2020	Pankaj Kumar Mishra Vs. Registrar of Companies, Mumbai & Anr.	Saurabh Agrawal	
4.	Comp. App. (AT) No. 130 of 2020	Anil Ramchandra Bakshi & Ors. Vs. Roopa Bhandare & Ors.	Goutham Shivshankar	Harisha S.R.-R1
5.	Comp. App. (AT) No. 131 of 2020	Milind Madhav Dhume & Ors. Vs. AKP Ferrocast Pvt. Ltd. & Ors.	Goutham Shivshankar	Shanthkumar V. Mahale

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- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**